

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/152/2017
NAME OF THE PETITIONER : ADI NARAYANA REDDY (IN THE MATTER OF
ADARSH ESTATES PVT LTD)
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. *Adi*
for T.K. Bhaskar

Counsel for Petitioner

[Signature]

2. B. Sarath babu
Advocate

Representing Counsel for ROC,
Chennai

B. Sarath babu

ORDER

Counsels representing both the parties are present. Counsel for respondent/ROC
prayed time for making submissions. Time is enlarged at request. Put up on
20.12.2017.

sd
S Vijayaraghavan
Member (Technical)

sd
K Anantha Padmanabha Swamy
Member (Judicial)

bc